

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 615  
IB-512(ND)/2020

**IN THE MATTER OF:**  
**Mr. Durgesh Kumar Sharma**

...PETITIONER

**Vs.**

**M/s. North Rajasthan Buildwell Pvt. Ltd. and Anr. ...RESPONDENT**

**Section**  
**U/s 9 of IB Code, 2016**

**Order delivered on 23.05.2023**  
**(Virtual Hearing)**

**Coram:**  
**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :**

**For the Applicant**

:Mr. Ajay Kohli, Mr. Mohit D. Ram,  
Mr. Anubhav Sharma, Ms. Dipika  
prasad, Advs. Mr. Sukhbir Singh,  
Applicant in person in  
IA/5787/2021 and  
IA/5744/2022.

**For the RP**

**For Ex-director**

:Mr. Karan Gandhi Adv  
:Mr. Saurabh Soni, Ms Mannat  
Singh & Mr Anam Sabir, Counsels  
for Ex-Director Mr. Sanjay  
Bhandari

**ORDER**

Due to paucity of time, matter is adjourned to **02.06.2023**.

**Sd/-**  
**(COURT OFFICER)**